

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
UNSTARRED QUESTION NO.+2501
ANSWERED ON 01.08.2022**

TOURISM INDUSTRY IN BIHAR

+2501. SHRI RAM KRIPAL YADAV:

Will the Minister of TOURISM be pleased to state:

- (a) the steps being taken by the Government to promote tourism industry in Bihar;**
- (b) whether the Government proposes to confer the status of place of tourist interest to Ular Temple situated in Patliputra Parliamentary Constituency to develop the said region; and**
- (c) if so, the details thereof?**

ANSWER

THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) to (c): Ministry of Tourism, through its schemes of “Domestic Promotion and Publicity including Hospitality” (DPPH) and “Overseas Promotion and Publicity including Market Development Assistance” (OPMD) promotes India as a tourist destination, including Bihar, in the domestic and important global markets. Promotion of various destinations including Bihar are also regularly undertaken through the Incredible India Website (i.e. www.incredibleindia.org) and the Social Media handles of the Ministry of Tourism, Government of India.

The Ministry of Tourism under its ‘Swadesh Darshan’, ‘Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive’ (PRASHAD) schemes and Assistance to Central Agencies provides financial assistance to the State Governments/Union Territory Administrations for development of tourism infrastructure in the country. The projects under the schemes are identified for development in consultation with the State Governments/UTs and are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines, utilization of funds released earlier etc. The details of the projects sanctioned and funds released by the Ministry of Tourism for development of tourism infrastructure in Bihar is given at Annexure.

As of now, no project has been sanctioned for Ular Temple at Patliputra.

ANNEXURE**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO.+2501 ANSWERED ON 01.08.2022 REGARDING TOURISM INDUSTRY IN BIHAR****1. DETAILS OF PROJECTS SANCTIONED IN BIHAR UNDER SWADESH DARSHAN SCHEME****(Rs. in Crore)**

S. No.	Circuit / Sanction Year	Name of the Project	Amt. Sanctioned	Amt. Released
1.	Tirthankar Circuit 2016-17	Development of Vaishali- Arrah- Masad- Patna- Rajgir- Pawapuri- Champapuri	34.21	26.19
2.	Spiritual Circuit 2016-17	Development of Kanwaria Route: Sultanganj - Dharmshala- Deoghar	44.76	42.52
3.	Buddhist Circuit 2016-17	Development of Buddhist circuit- Construction of Convention Centre at Bodhgaya	98.73	93.22
4.	Rural Circuit 2017-18	Development of Bhitiharwa- Chandrahia- Turkaulia	44.65	35.72
5.	Spiritual Circuit 2017-18	Development of Mandar Hill & Ang Pradesh	44.55	40.85
6.	Wayside Amenities 2018-19	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Kushinagar-Gaya- Kushinagar in collaboration with MoRTH	15.07	12.29

2. DETAILS OF PROJECTS SANCTIONED IN BIHAR UNDER PRASHAD SCHEME

(Rs. in Crore)

Sl. No.	Name of the Project	Year of Sanction	Amt. Sanctioned	Amt. Released
1	Development of basic facilities at Vishnupad temple, Gaya, Bihar	2014-15	4.27	2.91
2.	Development at Patna Sahib	2015-16	41.54	33.23

3. LIST OF PROJECTS SANCTIONED IN BIHAR UNDER ASSISTANCE TO CENTRAL AGENCIES FOR TOURISM INFRASTRUCTURE DEVELOPMENT

(Rs. in Lakh)

State/UTs	Name of the Project	Year of Sanction	Approved cost	Amount Released
Uttar Pradesh (Varanasi & Allahabad-I, Allahabad-II), Bihar (Bhagalpur), West Bengal (Kolkata) & Assam (Neamati, Pandu, Jogighopa & Biswanath Ghat)	CFA for Development of Jetties at nine (09) main points of embarkation/disembarkation of River Cruise on National Water ways No. 1 & 2	2019-20	2803.05	700.76
